

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s CAV Cotton Mills Pvt Ltd**
PETITION NUMBER : **IBA/881/2019**
APPLICATION NUMBER : **a) IA(IBC)/1052(CHE)/2024**
: **b) IA(IBC)/1452/2022 in**
: **MA/120(CHE)/2021**

ORDER

202.a. IA(IBC)/1052(CHE)/2024 IN IBA/881/2019

Ld. Counsel Mr.Arvind Rajagopal for the Liquidator.

This IA has been filed to take on record the 9th Progress Report for the period January 2024 to March 2024. The same is taken on record subject to all just exceptions.

IA(IBC)/1052(CHE)2024 is accordingly disposed off.

202.b. IA(IBC)/1452/2022 in MA/120(CHE)/2021 IN IBA/881/2019

Ld. Counsel Mr. M.L. Ganesh for the Applicant. Ld. Counsel
Mr.ArvindRajagopal for the Respondent / Liquidator. Ld. Counsel
Mr. P.K. Panneer Selvam for EPFO / R2.

List the Application for hearing on **25.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk